Appenire-I															
Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024															
						,					,				
					Lie	st of secured financi	al creditors belon	ging to any class	of creditors (Amount in	₹)					
CI	13: 6	ъ.			D. J. Clin. Live I						Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if	
Sl. No.	Name of creditor	Deta	ils of claim receiv		Details of claim admitted										
		Date of Amount cl				Amount covered by	Amount covered		% of voting share in	contingent claim	off	not admitted	unuci verification	any	
		receipt		claim ad	mitted	security	by guarantee	related party?	CoC		OII	İ			
						interest									
	NIL														
ALL															
Annexure-2															
Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024															
					List	of unsecured finance	cial creditors belo	nging to any class	s of creditors (Amount	in ₹)					
SI.	Name of Details of claim Details of claim admitted								Amount of	Amount of any m	utual Amount of clai	n not Amount o	Calaina Bana	-l '6'	
No.	creditor	Detail	s of claim							n dues, that may be		n not Amount o		Remarks, if any	
		Date of	Amount	Amount of claim	Nature of claim	Amount cov	ered by Whether	% of voting sha		dues, that may be	see-on admitted	under veri	rication		
		receipt	claimed	admitted		guarant	,	CoC							
		•					party?								
							1	NIL				l .			